

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 21-01-19 TO 25-01-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	<u>FINAL ORDERS</u>			
1	<u>ST/50044/2015</u>	53530/2018	21/1/2019	23/1/2019
2	<u>ST/50216/2016</u>	53533/2018	22/1/2019	24/1/2019
3	<u>C/50115/2019</u>	50048/2019	23/1/2019	24/1/2019
4	<u>C/50116/2019</u>	50049/2019	23/1/2019	24/1/2019
5	<u>ST/50085/2016</u>	50053/2019	21/1/2019	23/1/2019
6	<u>ST/54213/2015</u>	50058-50059/2019	21/1/2019	23/1/2019
7	<u>ST/51031/2015</u>	50062/2019	18/1/2019	22/1/2019
8	<u>ST/52815/2016</u>	50064/2019	18/1/2019	22/1/2019
9	<u>ST/52477/2015</u>	50066/2019	22/1/2019	24/1/2019
10	<u>ST/50358/2016</u>	50072/2019	22/1/2019	24/1/2019
	<u>MISC ORDERS</u>			
1	ST/53409/2018	50024/2019	22/1/2019	24/1/2019
2	ST/50283/2016	50025/2019	22/1/2019	24/1/2019
3	ST/52659/2018	50026/2019	22/1/2019	24/1/2019
4	ST/53490/2018	50027/2019	22/1/2019	24/1/2019
5	ST/50045/2016	50028/2019	22/1/2019	24/1/2019
6	ST/50037/2019	50029/2019	22/1/2019	24/1/2019
7	ST/50046/2016	50030/2019	22/1/2019	24/1/2019
8	C/24/2012	50031/2019	22/1/2019	24/1/2019
9	ST/52853,52855/2018	50039-50041/2019	22/1/2019	24/1/2019
10	ST/5406/2018	50042/2019	22/1/2019	24/1/2019
11	ST/53146/2018	50043/2019	23/1/2019	24/1/2019
12	ST/53160/2018	50044/2019	23/1/2019	24/1/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				<i>[Signature]</i> Deputy REGISTRAR
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Beer Singh